No. RJ-1/Regular/ 981 /2025

<u>N OTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing-in-person at the Principal Seat at Bombay that **on** 7th **May 2025 at 2.20 p.m. :-**

The Division Bench presided over by the **Hon'ble Mr. Justice A. S. Chandurkar and Hon'ble Shri Justice M. M. Sathaye** will take up the following matter **through Video Conferencing for passing orde**r :

> 1. IA (st) No. 9865 of 2025 in Criminal Writ Petition (St) No. 6237 of 2024

(Charanjeet Singh Chanderpal Vs. Advocate General of Maharasthra & Ors.)

Dated this 6th day of May 2025

By order,

Sd/-(A. H. Laddhad) Prothonotary & Sr. Master High Court, Original Side, Bombay Sd/-(H. M. Bhosale) Registrar (Judl-I) High Court, Appellate Side, Bombay.